

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 258 OF 2013**

**&**

**Appeal No.21 of 2014 & IA No. 28 OF 2014**

**Dated : 12<sup>th</sup> January, 2015**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Appeal No. 258 of 2013**

**Indian Wind Power Association .... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Kumar Mihir  
Counsel for the Respondent(s) : Ms. Suparna Srivastava for R.1  
Mr. Anand K. Ganesan for R.3 to 6  
& 12 to 14

**Appeal No. 21 of 2014 & IA-28 of 2014**

**Indian Wind Energy Association & Ors. .... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Mr. Hemant Singh  
Mr. Tushar Nagar  
Ms. Shikha Ohri  
Ms. Meghana Aggarwal  
Counsel for the Respondent(s) : Ms. Suparna Srivastava for R.1  
Mr. Anand K. Ganesan

**ORDER**

Post these matters for further hearing on **21.01.2015.**

**(Rakesh Nath )  
Technical Member  
Ts/vg**

**(Justice Ranjana P. Desai)  
Chairperson**